- (b) if so, the details thereof;
- (c) whether the exact reasons of PSUs going into red have been ascertained;
 - (d) if so, the details thereof; and
- (e) the strategies to be adopted to make sure that PSUs may not go in red?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) and (b) The Government has set up the Board for Reconstruction of Public Sector Enterprises (BRPSE) vide Resolution in December 2004 as an advisory body to advise the Government, inter alia, on the revival and restructuring of sick Central Public Sector Enterprises(CPSEs). On the recommendations of BRPSE, the Government has approved revival of 44 CPSEs as on 31.7.2013. In addition, revival plans of 3 sick CPSEs, namely, Eastern Coal Fields Ltd. & Bharat Coking Coal Ltd. and Hindustan Fluorocarbons Ltd., are being implemented by their holding companies namely, Coal India Ltd. and Hindustan Organic Chemicals Ltd. respectively.

- (c) and (d) The reasons for sickness may vary from enterprise to enterprise. Some of the reasons may be obsolete plants and machinery, outdated technology, heavy interest burden, resource crunch, surplus manpower, high cost of production, weak marketing, shortage of working capital, etc. BRPSE examines comprehensively each and every case and only after that recommends a revival plan.
- (e) The administrative Ministry / Department of the concerned CPSE is responsible for preparing a comprehensive package for revival/rehabilitation of sick CPSEs on a case-to- case basis, after due consultations with all the stakeholders, and obtaining the approval of the Competent Authority.

Public sector undertakings in the country

1976. SHRI BASAWARAJ PATIL: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the total number of Public Sector Undertakings in the country;
- (b) the number of these are operational, on the verge of being closed, under loss or are totally unviable; and

(c) the number of people employed in these PSUs?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) and (b) As per information available in the Public Enterprises Survey 2011-12 that was laid in the Parliament on 26th and 27th February, 2013, as on 31.3.2012, there were 260 Central Public Sector Enterprises (CPSEs) in the country. Out of these 260 CPSEs, 225 CPSEs were in operation and 63 CPSEs had reported losses. 68 CPSEs have been referred by various Ministries/Departments for revival / rehabilitation or closure / winding up to Board for Reconstruction of Public Sector Enterprises (BRPSE) till 31.7.2013. The following six CPSEs have been closed in the last 5 years.

Sl. No.	Name of CPSEs
1.	Bihar Drugs & Organic Chemicals Ltd.
2.	Indian Oil Technologies Ltd.
3,	Brushware Ltd.
4.	Pyrites Phosphastes & Chemicals Ltd.
5.	National Instruments Ltd.
6.	Bharat Yantra Nigam Ltd.

⁽c) The total number of employees in these 260 CPSEs on 31.3.2012 was 13.98,313.

CSR targets of PSUs

1977. SHRI SHADI LAL BATRA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether Government has any plan to increase the Corporate social Responsibility (CSR) contribution of the Public Sector Undertakings (PSUs);
 - (b) if so, the details thereof and, if not, the reason therefor,
- (c) whether the PSUs have achieved the CSR target during each of the last three years; and
 - (d) if so, the details thereof and reaction of Government thereto?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) and (b) No Sir. However, CSR & Sustainability Guidelines